GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA UNSTARRED QUESTION NO.2214 ANSWERED ON 18.12.2025

IMPLEMENTATION OF PRASHAD SCHEME IN PUDUCHERRY

2214 SHRI S. SELVAGANABATHY:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government of Puducherry has availed the benefits of PRASHAD scheme, and if so, the details thereof;
- (b) the quantum of financial assistance extended to the Union Territory under the scheme;
- (c) the number of places covered under the scheme; and
- (d) whether any time frame has been fixed under the scheme to complete the projects there and if not, the reasons therefor?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Yes, the Ministry of Tourism under the "Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive" (PRASHAD) has sanctioned a project viz. 'Development of Pilgrim Facilities & Tourist attractions for Sri Dharbaranyeswara Temple' in Puducherry at a total sanctioned cost of Rs.25.94 Crore in the financial year 2024-25.

The projects sanctioned under the PRASHAD Scheme are implemented by respective State Governments/ UT Administrations. The Ministry of Tourism regularly monitors the progress of project and also encourages respective State Governments/ UT Administrations to complete the projects in a time bound manner.
